WRITTEN ANSWERS TO QUESTIONS Railway Reservations

- *123. SHRI R. SAMBASIVA RAO: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to modify the present system of reservations i. e. three months in advance to facilitate travelling at short notice; and
- (b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No, Sir.

(b) Does not arise.

Survey of the Khurdha Road-Bolangir Line

- *127. SHRI JAGADISH JANI:Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the survey work of proposed Khurdha Road-Bolangir line via Phulbani in Orissa is not progressing satisfactory;
- (b) if so, what are the reasons therefor; and
- (c) what steps are proposed to be taken to expedite the survey work?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No, Sir.

- (b) Does not arise.
- (c) The survey work has been entrusted to RITES who have carried out a preliminary study and have already submitted an interim report.

Border Area Projects under CSWB

*129. SHRIMATI ILA BHATTA-CHARYA: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:

- (a) what is the State-wise number of Border Area Projects under Central Social Welfare Board;
- (b) what is the State-wise number of employees engaged in these projects:
- (c) what are the service conditions of these employees:
- (d) whether the employees of these projects are getting all financial benefits after withdrawal of ceiling of funds by the C.S.W.B;
- (e) if so, what are details in this regard; and
- (f) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WO-MEN'S WELFARE (SHRIMATI MARA-GATHAM CHANDRASEKHAR): (a) The number of Border Area Projects is 92 State-wise division is laid on the Table of the Sabha as Statement-I.

- (b) The number of employees engaged in these projects is 2156. State-wise distribution is laid on the Table of the Sabha a.; Statement-II.
- (c) The employees of these projects are governed by the State Government rules as far as the pay and allowances concerned.
- (d) 10 (f) The ceiling on the budget of these projects has not been withdrawn. However, the Sehematic budget of the projects has been revised w.e.f. 1-4-84 so as to provide additional funds to meet the enhanced expenditure on account of pay and allowance of the employees.